

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3140  
ANSWERED ON:11.02.2014  
VEHICLE THEFTS  
Azad Shri Kirti (Jha)

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of cases of vehicle thefts reported and vehicles recovered in the National Capital Territory (NCT) of Delhi during each of the last three years and the current year;
- (b) whether several vehicles are lying unclaimed despite many owners having been intimated about their vehicles lying at specific places including parking lots of the NCT of Delhi;
- (c) if so, the details thereof;
- (d) whether some of these unclaimed vehicles belong to the Insurance Companies for which the insurance claim has already been paid by them; and
- (e) if so, the details thereof and the steps taken by the Delhi Police to inform such insurance companies to take possession of such vehicles?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Details of vehicle theft cases reported/ registered and vehicles recovered by Delhi Police during last three years & current year i.e. 2011, 2012, 2013 and 2014 (upto 15th January) are as under :-

| Year | Number of cases registered | Number of vehicles recovered |
|------|----------------------------|------------------------------|
|------|----------------------------|------------------------------|

|      |       |      |
|------|-------|------|
| 2011 | 14668 | 2957 |
|------|-------|------|

|      |       |      |
|------|-------|------|
| 2012 | 14391 | 2525 |
|------|-------|------|

|      |       |      |
|------|-------|------|
| 2013 | 14916 | 2007 |
|------|-------|------|

|                     |     |    |
|---------------------|-----|----|
| 2014 (upto 15.1.14) | 715 | 19 |
|---------------------|-----|----|

(b) & (c) The details of vehicles which are lying unclaimed in police stations of Delhi Police despite intimation given to owners about their vehicles, during last three years & current year i.e. 2011, 2012, 2013 and 2014 (upto 15th January) is as under:-

| 2011 | 2012 | 2013 | 2014 (upto 15.1.14) |
|------|------|------|---------------------|
|------|------|------|---------------------|

(d) to (e) Some of these vehicles, belonging to Insurance companies, are still lying in various police stations of Delhi Police despite intimation sent to the companies. The details of such vehicles for the last three years & current year i.e. 2011, 2012, 2013 and 2014 (upto 15th January), are as under:-

2011 2012 2013 2014 (upto 15.1.14)

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Following steps are being taken by Delhi Police:-

1. Information/notices are issued to Insurance companies by SHOs concerned.
2. Vehicle details are uploaded on Zonal Integrated Police Network (ZIP Net) of Delhi Police web site.

Information is also sent to National Crime Record Bureau (NCRB) and State Crime Record Bureaus (SCRBs) regularly